

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:2370  
ANSWERED ON:23.07.2004  
IMPLEMENTATION OF DOPT DIRECTIVES  
Gangwar Shri Santosh Kumar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the DoPT directions regarding 30% of total post of Senior Time Scale & above in the scale of Rs. 12000/- basic may be given to STs has been implemented in DGS&D;
- (b) if not, the reasons therefor;
- (c) when the same was implemented in other engineering service cadres; and
- (d) the time by when it is likely to be implemented in DGS&D?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGOVAN)

- (a) & (b) DoPT's directions, inter-alia, envisage (i) redistribution of posts in the organized engineering services, (ii) amendment of the relevant recruitment rules incorporating the eligibility criteria, method of assessment and suitability of the concerned officers and composition of the Departmental Promotion Committee, and (iii) grant of the proposed selection grade to the eligible officers of the senior time scale of the Services in accordance with the amended recruitment rules. While (i) and (ii) have already been done, (iii) could not be done because of disputes in seniority of the officers of senior time scale arising out of various cases filed by some of the officers of the Service before Hon`ble CAT/ Supreme Court.
- (c) Department of Commerce is the controlling authority in respect of two engineering services, namely, Indian Supply Service and Indian Inspection Service, the officers of which are mostly appointed in DGS&D, and hence, it cannot comment about the date of implementation by other engineering services cadre authorities.
- (d) Since there is dispute over seniority of the officers in the Senior Time Scale, it is not possible to indicate a definite time frame for implementing these directions.